


THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 31.10.2017

No. HC.V-13/2014/899 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6, 7(3) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Jayanta Kr. Nandi, Senior Private Secretary**, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/-(PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Smt. Monica Das, Assistant Registrar, retired on attaining the age of superannuation.

By order,


REGISTRAR GENERAL

Memo No. HC.V-13/2014/899 A /Estt. # Dated 31.10.2017

Copy for information and necessary action to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./ Judl /Admn.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar....., Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. Sri Jayanta Kr. Nandi, Sr. Pvt. Secretary, Gauhati High Court, Guwahati.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. The Court Officers, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
23. The Order/Personal File .


REGISTRAR GENERAL

31-10-17
21/10/17

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 31.10.2017

No. HC.V- 10/1998/ 898 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 6, 7(4) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Smt. Mitali Kotoki**, Senior Grade Translator, temporarily and until further orders as **Chief Translator** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 13900/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice Sri Kamal Ranjan Sur Roy, Chief Translator promoted as Special Officer (Translation wing).

By order,

sd/-
REGISTRAR GENERAL

Memo No. HC.V-10/1998/ 898 A /Estt.

Dated 31.10.2017

Copy for information and necessary action to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig.)/ Judl /Admn.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar....., Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. Smt. Mitali Kotoki, Sr. Gd. Translator, Guwahati High Court.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. The Court Officers, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
23. The Order/Personal File .

REGISTRAR GENERAL

31.10.17
31/10/17

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 31.10.2017

No. HC.V-13/2014/900 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India read with Rules 6 and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Hari Nath Paul, Private Secretary**, temporarily and until further orders, as **Senior Private Secretary** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- and other allowances as admissible under the Rules with effect from the date of his joining vice Sri Jayanta Kr. Nandi, Sr. Pvt. Secretary, promoted to the post of Assistant Registrar.

By order,


REGISTRAR GENERAL

Memo No. HC.V-13/2014/900A /Estt. # Dated 31.10.2017

Copy for information and necessary action to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./ Judl /Admn.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar....., Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. Sri Hari Nath Paul, Pvt. Secretary, Gauhati High Court, Guwahati.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. The Court Officers, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
23. The Order/Personal File .


REGISTRAR GENERAL

31-10-17
9/11/17